

Central Administrative Tribunal

Jammu Bench, Jammu



T.A. No.6792/2020
(SWP No.1286/2008)

Thursday, this the 22nd day of April, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)

Mohan Lal, age 38 years
s/o Sh. Munshi Ram
r/o Suzadpur, PO Miransahib
Teh R S Pura, Distt. Jammu

..Applicant

(Mr. A K Sawhney, Advocate)

VERSUS

1. State of Jammu & Kashmir
Through Chief Secretary
J & K Govt. Civil Secretariat
Jammu
2. Controller
Drugs & Food Control Organization J & K
Patoli Mangotri Jammu
3. Administrative Officer
Drugs & Food Control Organization J & K
Patoli Mangotri Jammu
4. Smt. Rozy Kiran, posted as Junior Assistant
In the office of Controller
Drugs & Food Control Organization
Patoli Mangotri Jammu
5. Sh. Seva Dass, posted as Junior Assistant
In the office of Controller
Drugs & Food Control Organization
Patoli Mangotri Jammu

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

The applicant was working as an Orderly in the Drugs & Food Control Organization, Jammu & Kashmir in the year 1988. He filed SWP No.1286/2008 before the Hon'ble High Court of Jammu & Kashmir, with a prayer to direct the respondents to remove the stagnation in service.

2. The SWP has since been transferred to this Tribunal in view of reorganization of the State of Jammu & Kashmir, and renumbered as T.A. No.6792/2020.

3. Today, it is brought to our notice that the applicant has since been promoted to the post of Junior Assistant, through an order dated 31.01.2019.

4. With this, the grievance of the applicant stands redressed. The T.A. is accordingly dismissed as infructuous. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

April 22, 2021
/sunil/rk/dsn/